

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

RP No. 08 of 2011 in Appeal No. 193 of 2010

Dated: 28th February, 2012.

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

**C.E.R.C. ... Appellant (s)
Versus**

**Powergrid Corporation of India Limited
& Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. Avijeet Kumar Lala
Mr. Anand Kumar Srivastava

Counsel for the Respondent (s) : Mr. S. Vallivayagam
Mr. M.G. Ramachandran &
Ms. Sneha Sheshadri for R-1.

ORDER

Heard learned counsel for the parties. Learned counsel for the review petitioner undertakes to file written submissions by 12th March, 2012. Thereafter, respondents may file their respective written submissions by **16th March, 2012.**

Order is reserved.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt/ks